Dated, the 22nd December, 2015

CIRCULAR

Subject: Inviting application on deputation in the Food Safety and Standards Authority of India on transfer on deputation on Foreign Service terms basis - reg.

The Food Safety and Standards Authority of India (FSSAI) is an autonomous statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

2. FSSAI proposes to fill the positions on transfer on deputation on Foreign Service terms as per the details contained in Annexure–I. Officers fulfilling the eligibility criteria & experience as stipulated in Annexure–I may apply in the prescribed format (Annexure–II) through proper channel. The candidates who fulfil eligibility criteria and possessing requisite experience may apply in the prescribed format (Annexure-II) alongwith the supporting documents.

3. The period of deputation would be initially for one year extendable for upto two years. Extension beyond one year would be subject to performance evaluation and requirement of the organisation. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training’s Office Memorandum No.6/8/2009-Estt.(Pay II) dated 17th June, 2010 and other orders/guidelines issued in this regard from time to time. The period of deputation, in case of employees already on deputation in another ex-cadre post including, the period of deputation held immediately preceding this appointment in the same or some other organization/Department shall not exceed five years. The maximum age limit for appointment on deputation shall be 56 years on the last day of receiving the applications. However, the Food Authority reserves the right not to fill up all or any of the vacancies or to cancel the advertisement at any stage. The maximum age limit may be relaxed for meritorious candidates.

4. Only such applications accompanied by the requisite personal data in Annexure–II alongwith necessary certificates/documents forwarded through proper channel will be considered.
5. It is requested to give wide publicity to the vacancy circular amongst the staff. The applications in the prescribed Performa (Annexure-II), along with up-to-date CR Dossiers of the officers who can be spared in the event of their selection, may be forwarded to the Assistant Director (Estt.I), Food Safety and Standards Authority of India, 4th Floor, FDA Bhavan, Kotla Road, New Delhi latest by 29th January 2016 (4.00PM).

6. While forwarding the applications, it is required to be verified and certified that the particulars furnished by the officer are correct and no disciplinary proceedings are either pending or contemplated against him/her. The integrity of the officer may also be certified. It may also be confirmed that no major/minor penalty has been imposed on him/her during the last ten years.

7. Application received after due date or without the necessary documents or otherwise found incomplete will not be considered. More than one application for a post received from one candidate will be summarily rejected.

Sd-
(Sunil KS Bhadoria)
Assistant Director
Tel. 011-23214135

To

1. All Ministries/Departments/Organisations of Govt. of India/State Govt./UTs/ Autonomous Bodies as per list.

2. IEC, FSSAI for uploading on www.fssai.gov.in.
## ANNEXURE – I

### Posts proposed to be filled up in FSSAI on transfer on deputation basis

<table>
<thead>
<tr>
<th>Post Code</th>
<th>Post/ Pay Band + Grade Pay</th>
<th>No of Posts</th>
<th>Eligibility/experience</th>
</tr>
</thead>
<tbody>
<tr>
<td>01.</td>
<td><strong>DEPUTY DIRECTOR</strong> [PB-3] 15600-39100 + 6600(GP)</td>
<td>4</td>
<td>Officers from Central/State Governments/State Autonomous Bodies and: holding analogous or equivalent posts in PB-3 (15600-39100) with GP 6600/- on regular basis; or at least five years’ service in PB-3(15600-39100) with Grade Pay 5400/- on regular basis; and possessing following educational qualification and experience:- Masters' Degree or equivalent from a recognised university or institution in field of Chemistry/Bio chemistry/Food Technology/ Edible Oil Technology/ Microbiology/ Dairy Technology/ Agriculture Sciences/ Veterinary Science/ Bio-technology/ Nutrition/ Toxicology/Nano Technology or any other related disciplines with at least two years' experience of working in research and development in Laboratory/ Research Institutions /Scientific Organisations in the field of food science/ standards/safety. <strong>Desirable:-</strong> Doctorate Degree in any of the aforesaid subjects. Two for Mumbai and One each for Kolkata and Guwahati.</td>
</tr>
</tbody>
</table>
Annexure-II

Last Date of receiving of completed application: 29th January 2016

Application for position of .................................................................on deputation in FSSAI.

1. Place of Choice....................................................................................

2. Name of Candidate (in Block Letters)

3. Father’s Name

4. Postal Address (in Block Letters)

5. Date of Birth

6. Date of superannuation

7. Gender (Please tick) M   F

8. Community(Please tick) SC   ST   OBC   UR

9. Educational Qualifications (Starting from High School):

<table>
<thead>
<tr>
<th>Examination passed</th>
<th>Year</th>
<th>Name of Board/University</th>
<th>Subjects</th>
<th>Percentage of marks upto two decimal</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>
9. In case the present employment is on deputation, please state-
   a) The date of initial appointment: .................................................................
   b) Name of the parent office/organization: ..................................................

10. Additional details about present employment. Please state whether working under (indicate the name of your employer against the relevant column.):

<table>
<thead>
<tr>
<th></th>
<th>Central Government</th>
</tr>
</thead>
<tbody>
<tr>
<td>(a)</td>
<td></td>
</tr>
<tr>
<td>(b)</td>
<td>State Government</td>
</tr>
<tr>
<td>(c)</td>
<td>Autonomous organization</td>
</tr>
</tbody>
</table>
11. Total emoluments per month now drawn
(Attach pay slip attested by DDO/AO)

12. Additional information, if any, which you would like to mention in support of your suitability for the post

13. Remarks (The candidates may indicate information with regard to):

   (i) Research/publications, reports and special projects
      : .................................................................

   (ii) Awards Scholarship/Official Appreciation/affiliation with Professional bodies
      : .................................................................

DECLARATION

I have carefully gone through the vacancy circular/advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. I hereby declare that all statements made in this application are true and complete to the best of my knowledge and belief. I understand that action can be taken against me by the FSSAI if I am declared to be guilty of furnishing wrong information suppressing of facts, mentioned herein.

Date:

Signature of the candidate............................

Place:

Name ..........................................................

Official Address...........................................

.........................................................

.........................................................
CERTIFICATE
(To be filled in by the Head of the Department in which employed)

1. Certified that Shri/Smt/Kum……………………………………………………..holds a permanent post of ………………………………………on regular basis in the Department of …………………………….

2. That he/she is drawing pay Rs……………………………………in the Pay Band…………………………………….with grade pay………………………w.e.f.……………….

3. That the entries in the application have been filled in are correct as per office records.

4. That No disciplinary case is pending or being contemplated against him/her.

5. That his/her integrity is beyond doubt. No major/minor penalty was imposed on Shri/Smt./Kum…………………………………………………………………….during last 10 years.

6. Attested copies of ACR/APAR for last five years are annexed herewith. The Grading for the last five years ACR/APAR is as under-

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Year</th>
<th>Grading</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

7. In the event of selection he/she will be relieved from this office immediately.

Date : 
Signature ........................................
(To be signed by Head of Department)

Place : 
Name of officer........................................

Designation........................................

Phone number........................................
(with stamp/seal)